



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 5 AND WILL BE HEARD
ON DAY-TO-DAY BASIS**

**THIS BENCH WILL RISE AT 1:00 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE S.SAIKIA, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
27	WA/288/2023 B/O	THE STATE OF ASSAM AND 2 ORS Versus GOENKA SYNTHETICS	MR. D NATH SR. GA, ASSAM	DY.S.G.I.
28	WA/289/2023 B/O	STATE OF ASSAM Versus M S R CHOUDHARY	MR. D NATH SR. GA, ASSAM	DY.S.G.I.
29	WA/290/2023 B/O	STATE OF ASSAM AND ORS Versus KESHAV TEXTILE	MR. D NATH SR. GA, ASSAM	DY.S.G.I.
30	WA/291/2023 B/O	STATE OF ASSAM Versus LOKNATH FABRICS	MR. D NATH MR. D NATH	DY.S.G.I.
31	WA/292/2023 B/O	STATE OF ASSAM Versus S VINAYAK TEXTILE	MR. D NATH SR. GA, ASSAM	DY.S.G.I.
32	WA/293/2023 B/O	STATE OF ASSAM Versus HEERA COLLECTION	MR. D NATH SR. GA, ASSAM	DY.S.G.I.
33	WA/294/2023 B/O	THE STATE OF ASSAM AND 2 ORS. Versus SETHI SAREES	MR. D NATH	DY.S.G.I.
34	WA/295/2023 B/O	THE STATE OF ASSAM AND 2 ORS. Versus BUWARI SILK HOUSE AND ORS.	MR. D NATH	
35	WA/296/2023 CAVT. NO.08252/023, B/O	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS D MAHANTA	MR. B D KONWAR SR. ADV. MR H AGARWAL SC, PWD FOR CAVEATOR

	WITH I.A.(Civil)/2258/2023 in WA/296/2023	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS D MAHANTA	MR. B D KONWAR SR. ADV. MR H AGARWAL FOR CAVEATOR
36	WA/297/2023 B/O	THE STATE OF ASSAM AND 2 ORS. Versus DIGH BANI AND 2 ORS.	MR. D NATH	
37	WA/298/2023 B/O	THE STATE OF ASSAM AND 2 ORS. Versus NISHANT ENTERPRISE AND 2 ORS.	MR. D NATH	
38	WA/299/2023 B/O	THE STATE OF ASSAM AND 2 ORS. Versus SINGHAL TEXTILES AND 2 ORS.	MR. D NATH	
39	WA/300/2023 B/O	THE STATE OF ASSAM AND 2 ORS. Versus MEM SAAB AND 2 ORS.	MR. D NATH	
40	WA/301/2023 B/O	THE STATE OF ASSAM AND 2 ORS. Versus SAMRATH TEXTILE AND 2 ORS.	MR. D NATH	
41	WA/302/2023 B/O	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. N K SHARMA	SC, PWD
	WITH I.A.(Civil)/2261/2023 in WA/302/2023	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. N K SHARMA	SC, PWD
42	WA/303/2023 B/O	PURBANCHAL BUILDTECH PRIVATE LTD. AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS D MAHANTA	SC, PWD
	WITH I.A.(Civil)/2264/2023 in WA/303/2023	PURBANCHAL BUILDTECH PRIVATE LTD. AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MS D MAHANTA	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
43	WA/252/2023 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus AUNTYS CREATION AND 2 ORS.	MR. D NATH SR. GA, ASSAM	MR D K DAS MR H BETALA MR. T DOLEY DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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21)	MR A GOENKA	07-08-2023	To	17-08-2023
22)	MR R GOENKA	07-08-2023	To	17-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
57	WP(C)/3505/2023 FIXED	BIPUL CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	SC, ELEM. EDU GA, ASSAM SC, HEALTH
58	WP(C)/4084/2023 FIXED	DRIBBLEENA SARANIA Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA	GA, ASSAM SC, WPT AND BC
<u>ORDERS</u>				
59	I.A.(Civil)/2140/2023 FIXED in WP(C)/1930/2023	DR. DINESH DAS Versus GOPESWAR TALUKDAR AND 8 ORS.	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU MR. A SATTAR
	WITH WP(C)/1930/2023	GOPESWAR TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. A SATTAR S CHOUDHURY	SC, HIGHER EDU MR. B D DEKA (r-8) MR P P MEDHI (r-8) MR. M DAS (r-8)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II, III, IV AND V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 53-121), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
71	WP(C)/4621/2021 FIXED	ANSARA BEGUM Versus THE STATE OF ASSAM AND 12 ORS.	MR. I C DEKA MR. N AHMED MR. K K TALUKDAR MR R A AHMED	GA, ASSAM SC, REVENUE SC, FINANCE SC, G U
72	WP(C)/2563/2023 FIXED, CONNECTED TO ITEM NO. 32 IN THE DAILY CAUSE LIST	APURBA CHAKRABORTY Versus THE STATE OF ASSAM AND 6 ORA.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM SC, AG SC, WATER RESOURCE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/4502/2023 B/O	DR. RANABIR PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
43	WP(C)/4509/2023 B/O	HASHEM ALI @ MD HASEM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. P RAHMAN MR Z RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO SPECIAL DIVISION BENCH)
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
19	Crl.A./200/2021 WITH LCR 4 FILES, P.B.-2, FIXED	NAKUL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. DITUL DAS MR S K MEDHI MR D J DEKA MR. R RAHMAN MR. B J TALUKDAR	PP, ASSAM
	WITH I.A.(Crl.)/97/2023 in Crl.A./200/2021	NAKUL KALITA Versus THE STATE OF ASSAM AND ANR.	MR D J DEKA	PP, ASSAM
20	Mat.App./11/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. S BANIK MR. M AHMED A N HUSSAIN MS F BEGUM	
21	I.A.(Civil)/1943/2023 FIXED in Mat.App./70/2017 WITH Mat.App./70/2017	XXXXXXX Versus XXXXXXX XXXX XXXX Versus XXXX XXXX	MR.A R TAHBILDAR MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK	MR. A R TALUKDAR MS. K KHAN MS. A DAS
HEARING				
22	CRL.A(J)/100/2020 5 Y 3 M 6 D.:WITH LCR 4 FILES, P.B.-2, FIXED	NITAI BHUMIZ Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM

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2:00 PM to 4:30 PM

[For Monday, 7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH

ITEM NO.2 IN THE DAILY LIST HAS
BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
3	I.A.(Civil)/2122/2023 B/O in WP(C)/4049/2023 WITH WP(C)/4049/2023	CHARAN RAY, Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MS. M BEGUM S NATH	GA, ASSAM
		CHARAN RAY Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023
17)	MS. A DEVI	07-08-2023	To	09-08-2023
18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023

20)	MD B ISLAM	07-08-2023	To	09-08-2023
21)	MR A GOENKA	07-08-2023	To	17-08-2023
22)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
51	Bail Appln./2112/2023 WITH LCR, OFFICE NOTE, FIXED	ARUN YADAV @ ARUN KUMAR YADAV Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MS S BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
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4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023
20)	MD B ISLAM	07-08-2023	To	09-08-2023
21)	MR A GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
55	Review.Pet./59/2023 in WP(C)/2104/2020(D/O), FIXED	THE REGIONAL DIRECTOR (NORTH EASTERN REGION) Versus ASMOT ALI AND 5 ORS.	MRS. A GAYAN	
56	Review.Pet./62/2023 in WP(C)/2535/2020(D/O), FIXED	THE REGIONAL DIRECTOR (NORTH EASTERN REGION) Versus UMOR ALI AND 5 ORS.	MRS. A GAYAN	
57	I.A.(Civil)/2262/2023 B/O in RSA/6235/2023	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	
	WITH RSA/6235/2023 (Filing Number)	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	
	WITH I.A.(Civil)/6237/2023 (Filing Number)	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
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21)	MR A GOENKA	07-08-2023	To	17-08-2023
22)	MR R GOENKA	07-08-2023	To	17-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/4344/2023 FIXED	NARUTTAM BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM SC, BTC

LEAVE NOTE OF ADVOCATES FOR 07/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023
20)	MD B ISLAM	07-08-2023	To	09-08-2023
21)	MR A GOENKA	07-08-2023	To	17-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS

THIS BENCH WILL RISE AT 1:00 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HIS LORDSHIP,
IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
50	WP(C)/4342/2023 FIXED	NIDARSHANA NEELAM Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, APSC
51	WP(C)/4434/2023 FIXED	HUMAN BURAGOHAIN Versus THE STATE OF ASSAM AND ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	SC, SEC. EDU. GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
<u>ORDERS</u>				
52	WP(C)/889/2020 WITH WP(C)/3920/2017(D/O), FIXED	GHANASHYAM BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HEALTH
<u>HEARING</u>				
53	WP(C)/1157/2012 FIXED	DR. T.R.BARBORH Versus STATE OF ASSAM and ORS.	MR.U K NAIR MS.S SULTANA MR.J HUDA	SC, HEALTH & F W SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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21)	MR A GOENKA	07-08-2023	To	17-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
61	I.A.(Civil)/2016/2023 FIXED in Cont.Cas(C)/53/2021 WITH Cont.Cas(C)/53/2021	SUNIRAM TUDU, Versus M S MANIVANNAN, IAS AND 2 ORS.	MR. M HUSSAIN	MR B D DAS (R-2) MR. R BORPUJARI (R-1) MR. D THAOSEN (R-2)
		SUNIRAM TUDU Versus M S MANIVANNAN, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN	MR B D DAS (R-2) MR. D SAIKIA (R-1) MR H K SARMA (R-2) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1) MR. D THAOSEN (R-2)

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
55	Bail Appln./2737/2023 FIXED.	AKONI DAS @ DIPAK DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
56	Bail Appln./2762/2023 B/O.	RAJ KUMAR MANDAL Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
<u>TOP OF THE LIST</u>				
57	Crl.Pet./753/2012 BY SLIP	BHIKAM CHAND DUDHORIA Versus M/S. HULASH CHAND MAHABIR PRASAD	MR.O P BHATI MR.T C DAS MRD MONDAL MR.H K BORA MR.J BHATI	MR.S K AGARWAL
<u>MOTION</u>				
58	AB/2642/2023 FIXED	KMALESWAR BORDOLOI Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
59	AB/2648/2023 FIXED.	MANZEET THAKURIA @ MAHENDRA DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. SAIENDRA DEKA MR JITENDRA DAS	PP, ASSAM
60	AB/2697/2023 FIXED.	AMLANJYOTI BHUYAN Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	PP, ASSAM
61	AB/2743/2023 B/O	PRAGATI BORDOLOI Versus THE STATE OF ASSAM	MR H K NATH MS S SHARMA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				

62	Bail Appln./2383/2023 FIXED.	BISTI RAM DAIMARY Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
63	AB/2383/2023 FIXED.	SAMIRANJAN SAHA AND 2 ORS. Versus THE STATE OF ASSAM	MR N J DAS MR. P. DEKA	PP, ASSAM
64	Bail Appln./2576/2023 FIXED.	HASSEN ALI Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD	PP, ASSAM
BAIL HEARING				
65	AB/206/2023 FIXED.	BHUMA CHOUDHURY Versus THE STATE OF ASSAM	A CHOUDHURY MR N HAQUE	PP, ASSAM
66	AB/2094/2023 FIXED.	CHANDAN BORGOHAIN Versus THE STATE OF ASSAM	MR. S P CHITTAWAT	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 17-07-2023 TO 01-09-2023 (RELATING TO CRIMINAL BENCH(CRL.APP.)) ,ALONG WITH THE FOLLOWING MATTERS

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT.IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE

ITEM NOS. 51 AND 52 OF THIS CAUSE LIST (PERTAINING TO THE HEARING CAUSE LIST DATED 17-07-2023 TO 01-09-2023) WILL BE TAKEN UP TODAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>HEARING</u>				
54	Crl.A./205/2022 <u>1 Y 0 M 9 D</u> :WITH LCR 4 FILES, FIXED	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. Versus THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM
	WITH I.A.(Crl.)/482/2022 in Crl.A./205/2022	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. Versus THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM
<u>STAY MATTERS</u>				
55	Crl.Pet./976/2022 WITH OFFICE NOTE, FIXED	MARCOFED (NAGALAND STATE CO OPERATIVE MARKETING AND CONSUMERS FEDERATION LTD) Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	Crl.Pet./371/2021 (AT 4:15 PM)	SAJU THACHETHUKUDY KURIAKOSE AND ANR Versus THE STATE OF ASSAM AND ANR	G UDDIN MS ANNA K P	MR C KUMAR (R-2) PP, ASSAM
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